

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 10-06-2021 To 10-06-2021 For (All) Maincase & (All)

Pending : 6 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRM/653/2021	10-06-2021	SHAIKH ANVAR @ ANWAR SEIK @ PAPPU AND ORS VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
2	CRM/654/2021	10-06-2021	SADDAM MD.@ SADDAM ALI AND ORS VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
3	CRM/655/2021	10-06-2021	NARATTAM MANDAL VS STATE OF WEST BENGAL	DEBORSHI DHAR
4	CRM/656/2021	10-06-2021	RINKU MD. @ MUHAMMAD VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
5	CRM/657/2021	10-06-2021	PARITOSH BOSE AND ANR VS State of West Bengal	PRAVAS BHATTACHARYA
6	WPA/1066/2021	10-06-2021	ABHIJIT DASGUPTA VS THE UNION OF INDIA AND ORS	HILLOL SAHA PODDER

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